

Defective Case Register from 2025-03-12 to 2025-03-12

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-MATA/10072/2025	PRATIK DASH	2025-03-12	1.Authentication fee due on the Appellate Court Judgement Rs 5/ paid Decree Rs 4.50p not paid
2	D-WP(C)/10188/2025	TAPAN KUMAR MANDAL	2025-03-12	Annexure-3 not averred in writ petition but mentioned in the cause title and in the paragraphs no-1 and 9 of the writ petition.
3	D-BLAPL/7360/2025	OM PRAKASH SARAN	2025-03-12	PS case no. wrongly mentioned in para-1.
4	D-CRLMC/7478/2025	GOPAL KRUSHNA MOHANTY	2025-03-12	1. Age of the petitioner in cause title not tally with affidavit
5	D-RVWPET/7826/2025	ADV.	2025-03-12	1. Period of Delay 17 days 2.Not properly addressed Date of order not correctly furnished in the prayer
6	D-MACA/9988/2025	BIJAYANANDA SAMANTARAY	2025-03-12	Authorization with regard to swear affidavit on behalf of the another appellant in I.A. not furnished.
7	D-WP(C)/8736/2025	AMIYA KUMAR CHHATOI	2025-03-12	.Petition not correctly addressed to Honorable Court
8	D-WP(C)/10065/2025	BIBHUTI BHUSAN PATTNAYAK	2025-03-12	.Subject Code incorrectly Mentioned
9	D-WP(C)/10134/2025	SUBRAT SATPATHY	2025-03-12	Age of OP No 4 and 5 not furnished. (2) DECLARATION para not properly filled up. (3) Page No 29 to 31 not neat and legible.
10	D-CMP/9606/2025	NARESH CHANDRA JENA	2025-03-12	In index , in place of c .m .p it is furnished writ application .
11	D-WP(C)/10037/2025	BHABANI PRASAD MOHANTY	2025-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/10128/2025	ABHILASH MISHRA	2025-03-12	Page No 16 17 18 19 to 27 and 56 not Neat and Legible
13	D-CRLA/7535/2025	SAROJ KUMAR PADHY	2025-03-12	Date of trial court judgment is wrong at pg.4 of appeal memo.
14	D-MATA/9592/2025	BHUBANANANDA LENKA	2025-03-12	1.Period of Delay 9 Days delay 2. Addressed of Honble C.J. not correctly furnished. 3. Synopsis and date chart not filed. 4. Appeal petition and I.A. not page marked. 5. Support of good grounds not filed
15	D-CRLMC/7232/2025	MANOJ KUMAR MOHANTY (2)	2025-03-12	1. Addressed of Honble C.J. not correctly furnished in I.A. petition.
16	D-CONTC/9924/2025	RAMESH CHANDRA SWAIN	2025-03-12	Petition not correctly addressed to Honble court.
17	D-CRLMC/7465/2025	SUJATA JENA	2025-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Signature of the Deponent in affidavit not tally with the V.nama
18	D-CRLMC/7460/2025	PABITRA KUMAR NAYAK	2025-03-12	Petition not correctly addressed to Honorable Court

19	D-CRLMC/7469/2025	GOPAL KRUSHNA MOHANTY	2025-03-12	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed. 3. PS case number not correctly furnished in Synopsis
20	D-WP(C)/9943/2025	SAKTI PRASAD DAS	2025-03-12	Paragraphs of I.A. is not correctly numbered.
21	D-WP(C)/9858/2025	SOUMYA MISHRA	2025-03-12	Annexure-13 not attested.
22	D-CRLMC/7472/2025	GOPAL KRUSHNA MOHANTY	2025-03-12	1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of annex-1 not filed.
23	D-BLAPL/7601/2025	BIJAYA KUMAR RAGADA	2025-03-12	1.Last sentence of prayer part mentioned HER instead of HIM /HIS .
24	D-CMP/10240/2025	MOHENDRA KUMAR MOHAPATRO	2025-03-12	1.DHR No-1 in the Court below not made Party in this Petition.
25	D-WP(C)/9878/2025	PRANAYA KISHORE HARICHANDAN	2025-03-12	1.D.C.Fee of Rs.2/- to be paid on V.Nama
26	D-CRLA/7470/2025	SUSAMA RANI SAHOO	2025-03-12	1. Period of Delay 22 days 2. Period of sentence be reconciled in synopsis, para 1 5 and IAs,(ii)IA not page marked correctly(iii)Assessment sheet filed without signature
27	D-ABLAPL/7483/2025	ASHOK KUMAR PANDA	2025-03-12	8-CAUSE TITLE NOT IN ORDER.
28	D-WP(C)/9906/2025	SANJAY KUMAR PARIDA	2025-03-12	Page No.16 of writ petition not filed
29	D-ABLAPL/5045/2025	AJIT KUMAR PANIGRAHI	2025-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Relationship not mentioned in the affidavit.
30	D-ABLAPL/7486/2025	SAMVIT MOHANTY	2025-03-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 18 and 19 not neat.
31	D-WP(C)/10155/2025	ABHIRAM SWAIN	2025-03-12	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED C.copy of annexs.12 and 14 to be filed.
32	D-WP(C)/10148/2025	RAJJEET ROY	2025-03-12	Xerox attested copy of order under Annexure-2 filed, but c.copy there of not filed.
33	D-WP(C)/9871/2025	CHITRASEN PARIDA	2025-03-12	1.Paragraphs of writ petition not correctly numbered.2.Copy not served on SC (C.T and G.S.T)
34	D-WP(C)/10149/2025	GAJENDRANATH ROUT	2025-03-12	Annexure-4 is not attested as true copy.
35	D-WP(C)/10141/2025	BIJAY PANDA	2025-03-12	Paragraph no not correctly mentioned in the declaration part of both the affidavit. (writ petition and I.A. petition) 2..Receipt Showing Serv.copy To ct not Filed.

36	D-ABLAPL/7490/2025	TUKUNA KUMAR MISHRA	2025-03-12	Name mentioned in the declaration not tally to the name of declarant/deponent.
37	D-WP(C)/10210/2025	GYANENDRA CHANDRA SWAIN	2025-03-12	In Affidavit and DECLARATION stated as Petitioner no 2 as well as petitioner no 1 likely in correct where as Sole petitioner in the cause Title. 2. Page 31 and 32 not Neat and Legible
38	D-WP(C)/10104/2025	SIDHARTH SHANKAR PADHY	2025-03-12	Age of the petitioner not furnished in vakaltnama
39	D-BLAPL/7476/2025	TARA PRASAD MOHAPATRA	2025-03-12	Page 7 not proper arranged.
40	D-WP(C)/10150/2025	GAJENDRANATH ROUT	2025-03-12	Annexure-3 and 4 not attested as true copies.
41	D-ABLAPL/7537/2025	ROHIT RANJAN RAY	2025-03-12	Provision of Law not correctly furnished.
42	D-WP(C)/9741/2025	BIBHUTI BHUSAN MISHRA	2025-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
43	D-ABLAPL/7539/2025	ROHIT RANJAN RAY	2025-03-12	Provision of Law not correctly furnished.
44	D-WP(C)/9880/2025	BIJAY KUMAR MOHANTY	2025-03-12	20-VERNACULAR CERTIFICATE NOT FURNISHED.
45	D-WP(C)/10097/2025	PRASHANTA KUMAR NAYAK	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
46	D-WP(C)/9907/2025	SWAGAT KUMAR SAHU	2025-03-12	In prayer the date mentioned,the impugned Notice Dated 12.2.2024 is wrong in place of 12.2.2025 , as per Annexure -8 is correct.
47	D-ABLAPL/7341/2025	LAXMINARAYAN SAHOO	2025-03-12	Page marking of Synopsis and date chart not mentioned in the Index.
48	D-CRLA/7583/2025	JUGALA KISHORE PANDA	2025-03-12	Period of Delay 97 days
49	D-WP(C)/10007/2025	AMIT KUMAR SAA	2025-03-12	1.Page Nos.13 14 18 and 31 Are Not Legible.
50	D-BLAPL/7541/2025	PRANAYA KUMAR MOHAPATRA	2025-03-12	1. Date of rejection order under Annexure-2 does not tally with Index.
51	D-BLAPL/7482/2025	ASHOK KUMAR SARANGI	2025-03-12	Annexs 2 and 3 not properly arranged.
52	D-ABLAPL/7380/2025	SAROJ KUMAR DASH	2025-03-12	.Receipt Showing Serv.copy To Vigilance not Filed.
53	D-WP(C)/10172/2025	BHABANI PRASAD MOHANTY	2025-03-12	Date mentioned in Annexure-2 does not tally with book marks index,index and averment of writ petition
54	D-CONTC/9865/2025	ADV	2025-03-12	Code not indicated in the Cause Title.
55	D-BLAPL/7511/2025	SOUMYA RANJAN DAS	2025-03-12	Year of the P.S. in rejection order para.1 not tally with FIR.
56	D-CONTC/9982/2025	C. ANANDA RAO	2025-03-12	1. Code NOT CORRECT 2. PAGE NOS 34 TO 38 NOT LEGIBLE 3.COPY OF CONTC NO.3558/2024 TO BE ATTACHED
57	D-BLAPL/7474/2025	TARA PRASAD MOHAPATRA	2025-03-12	G.R case number not tally with Rejection order and cause title.P.S case number not mentioned in the Rejection order.

58	D-BLAPL/7512/2025	SOUMYA RANJAN DAS	2025-03-12	Dist. address of the petitioner, in cause title not tally with rej. order.
59	D-ABLAPL/7447/2025	AMLAN SHAKTI PAUL	2025-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioner name not tally with cause title and affidavit.
60	D-CONTC/10047/2025	ADV.	2025-03-12	Code not indicated
61	D-WP(C)/9629/2025	BIJAY KUMAR NAYAK 3	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-CONTC/9866/2025	ADV	2025-03-12	Age of the Petitioner not tally in the Cause Title as well as affidavit
63	D-WP(C)/10011/2025	AUROVINDA MOHANTY	2025-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Paragraph-1 O.P.No.-3 Is Wrongly Mentioned as O.P.No-4.
64	D-MACA/10021/2025	RIMJHIMBALA PATI	2025-03-12	1.Period of Delay 104 days delay.
65	D-BLAPL/7519/2025	ROHIT RANJAN RAY	2025-03-12	1.As per rejection order under Annexure-2, No.of 2(a) C.C.Case does not tally with prayer of the petition.
66	D-WP(C)/9998/2025	ANUP KUMAR MOHAPATRA	2025-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-WP(C)/9920/2025	SUKANTA KUMAR NAYAK (2)	2025-03-12	Page No 16 and 33 not Neat and Legible
68	D-WA/9679/2025	PRATAP CHANDRA MISHRA	2025-03-12	1.D.C.F.of Rs 6/ to be paid 2.AU fee Rs 2.25p not paid 3. Code not indicated 4.The Writ Appeal may not lie to the Honble Court as the impugned order passed in a Criminal Jurisdiction in view of Rule-2 of Chapter-VIII,O.H.C. Rules,1948
69	D-WP(C)/10178/2025	HEMANTA KUMAR MOHANTA	2025-03-12	Age of opp.party Nos.4 to 7 not furnished.
70	D-CONTC/10050/2025	ADV.	2025-03-12	1.Period of Delay 214 days
71	D-ABLAPL/7503/2025	DHANANJAYA MUND	2025-03-12	.Receipt Showing Serv.copy To Vigilance not Filed.
72	D-CRLMP/7090/2025	SANGRAMJIT PANDA	2025-03-12	Petition not correctly addressed to Honorable Court
73	D-WP(C)/9919/2025	MANAS RANJAN BADAJENA	2025-03-12	1. In cause Title Para 4 the date mentioned 06.03.3035 seems wrong. 2. Page No 30 not Neat and Legible.
74	D-WP(C)/8886/2025	BAIVAV MISHRA	2025-03-12	THE NOMENCLATURE MAY BE (CRLMP)
75	D-CONTC/10056/2025	AMIT PRASAD BOSE	2025-03-12	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

76	D-CRLMC/7366/2025	DEEPAK KU SAHOO	2025-03-12	1. NBW dated 20.10.2022 mentioned in the cause title and under Annex-1 does not tally with the para-1,para-3,page no.3(A) and prayer portion of the petition.2.Prayer for bail cannot be made in view of standing order 1 of 2023.
77	D-CRLMC/7379/2025	MOHENDRA DALAI	2025-03-12	1.Page nos.7 and 8 repeated twice.2.Prayer for bail cannot be made in view of standing order1 of 2023
78	D-WA/9792/2025	SASWAT DAS, A.G.A.	2025-03-12	1)Anx.7 Page No.56 case No. not tally with Index. Anx.7
79	D-WP(C)/9945/2025	SHASHI BHUSAN JENA	2025-03-12	In index serial no not in order.
80	D-BLAPL/7505/2025	SOUMYA RANJAN DAS	2025-03-12	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Signature of executant attested in V.nama but without seal of jail authority .
81	D-CMP/9956/2025	SAILESH CHANDRA SAMANTARAY	2025-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. Petitioners 2 to 5 have not sworn affidavit .
82	D-WP(C)/10045/2025	ABHILASH MISHRA	2025-03-12	Legible copy of page-13 to 15 to be filed
83	D-CRLMC/7370/2025	BIKRAM CHANDRA GHADEI	2025-03-12	Name of the father of the petitioner in cause title not furnished.
84	D-WP(C)/10027/2025	BASUDEV BARIK	2025-03-12	Legible copy of page-26 to be filed
85	D-WP(C)/10031/2025	ASHWINI KUMAR DAS	2025-03-12	.Receipt Showing Serv.copy To cg not Filed.
86	D-BLAPL/7513/2025	SOUMYA RANJAN DAS	2025-03-12	As per index, neither page mark nor annex.1 marked
87	D-WA/10042/2025	LAXMIKANTA MOHANTY	2025-03-12	1.Period of Delay 10 days delay 2. Put up for SR after filing of certified copy of impugned order.
88	D-WP(C)/10046/2025	BASUDEV BARIK	2025-03-12	Legible copy of page-26 to be filed
89	D-MACA/9997/2025	SOMNATH ROY	2025-03-12	1. Addressed of Honble C.J. not correctly furnished in I.A. No. 700/2025. 2. Statutory deposit not made
90	D-BLAPL/7488/2025	SANTOSH CHANDRA ATABUDHI	2025-03-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 57 not found.
91	D-WP(C)/10181/2025	RANJIT SAMAL	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Petition not correctly addressed to Honorable Court 2.Legible copy of page-12 to 16 to be filed.
92	D-BLAPL/7580/2025	JUGALA KISHORE PANDA	2025-03-12	14-NOT PROPERLY INDEXED. Index not properly page marked.
93	D-RPFAM/9893/2025	SUJIT KUMAR BISWAL	2025-03-12	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 8.25 not paid

94	D-BLAPL/7509/2025	AKSHAYA KUMAR SAHOO	2025-03-12	1. Page no.12 in annex.A arrest memo, name not fill up.
95	D-WP(C)/10069/2025	TUSAR KUMAR MISHRA	2025-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WP(C)/10036/2025	ABHILASH MISHRA	2025-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page No. 28 and 30 to 38 neat copy not filed.
97	D-CONTC/10063/2025	SUBHADUTTA ROUTRAY	2025-03-12	Cause Title Not correctly addressed.
98	D-BLAPL/7585/2025	KABIRAJ PRADHAN	2025-03-12	20-VERNACULAR CERTIFICATE NOT FURNISHED. GR case no. wrongly mentioned in para -1.
99	D-WP(C)/9983/2025	AMIT KUMAR PATRA	2025-03-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no 17 20 not neat.
100	D-WP(C)/10094/2025	PRASHANTA KUMAR NAYAK	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-WP(C)/10066/2025	SUBHASIS PANDA	2025-03-12	1.Synopsis and date charts are not page marked in index.2.Paragraphs of writ petition not correctly numbered.3.Date of execution of vakaltnama not furnished.4.Annexure marking of order dated 28.01.2025 in cause title and prayer portion of writ petition appears to be wrong.5.The name of the opp.parties in index synopsis date charts affidavit and vakaltnama not correctly furnished.6.Complete address of opp.party No.2 not furnished.
102	D-WP(C)/10055/2025	SUBHENDU KAR	2025-03-12	Page 14 15 and 35 not legible.
103	D-MACA/10003/2025	PABITRA KUMAR NAYAK	2025-03-12	Valuation of the appeal not correctly furnished
104	D-ABLAPL/7525/2025	HAREKRUSHNA DASH	2025-03-12	Date of FIR not correct in date chart.
105	D-WP(C)/9867/2025	DEVAVRAT DEVESH	2025-03-12	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
106	D-WP(C)/10068/2025	SASWATI MOHAPATRA	2025-03-12	1.deficit court fee of Rs.6/ to be paid on cause title of writ petition.2.Age of petitioner No.2 not furnished.3.Legible copy of page-20 and 27 to be filed.4.Age of the petitioners in vakaltnama not furnished.
107	D-BLAPL/7586/2025	AJAYA KUMAR JENA	2025-03-12	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 8 not neat.
108	D-BLAPL/7554/2025	IPSIT AUROBINDO ACHARYA	2025-03-12	Seal of the jail authority not given in the vakalatnama
109	D-MACA/10034/2025	RIMJHIMBALA PATI	2025-03-12	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.

				1. Period of Delay 113 days 2. Rs.1 and 2 are minors.
110	D-WP(C)/10130/2025	ANJAN KUMAR JENA	2025-03-12	Synopsis and Date chart filed but not marked in the index.2. Code no not correctly furnished in the index
111	D-CMP/9969/2025	SARAT CHANDRA MEKAP	2025-03-12	3-AUTHENTICATION FEE IS DEFICIENT. Authentication fees payable Rs .14 .30 paisa on annexure -3 ,but paid Rs . 5 / .Deficit A FEES of Rs .9 .30 paisa to be paid .
112	D-MACA/10062/2025	SANJAY KUMAR MOHANTY 2	2025-03-12	1. Court Fee Rs.10000/-is payable.
113	D-WP(C)/10095/2025	PRASHANTA KUMAR NAYAK	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
114	D-WP(C)/9861/2025	JUDHISTHIR SAHOO	2025-03-12	1.H.C.B.A Fee of Rs.50/- and L.A.A Fee of Rs.10/- not affixed on the Vakalatnama
115	D-CMP/9851/2025	LINGARAJ SARANGI	2025-03-12	No document filed regarding power of attorney holder of opp. party no .2 for opp . party no .1 .
116	D-ABLAPL/7523/2025	HAJI SK ABDUL ISTAR	2025-03-12	This may be registered as CRLMC.
117	D-WP(C)/10127/2025	SASWAT KUMAR ACHARYA	2025-03-12	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-WP(C)/9931/2025	KUNAL KUMAR SWAIN	2025-03-12	1.Petition not correctly addressed to Honorable Court 2.Date charts in book marks index and index not correctly page marked.3.The age of the petitioner in vakalatnama not furnished
119	D-MACA/10013/2025	RIMJHIMBALA PATI	2025-03-12	1.Period of Delay 104 days delay.
120	D-CMP/9922/2025	RAMDAS ACHARY	2025-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1 .Petitioner no .2 has not sworn affidavit .
121	D-WP(C)/9933/2025	KUNAL KUMAR SWAIN	2025-03-12	1.Petition not correctly addressed to Honorable Court 2. Age of the petitioner in vakaltnama not furnished.
122	D-WP(C)/10058/2025	ABHILASH MISHRA	2025-03-12	1.Age of the petitioner in vakaltnama not furnished.2.Legible copy of page-20 and 52 to be filed.
123	D-WP(C)/10160/2025	AVIJIT PATNAIK	2025-03-12	1.The name of the petitioners in index and vakaltnama not correctly furnished.2.Copy not served on S.C. (C.T and G.S.T.)
124	D-WP(C)/10200/2025	RASHMI NARAYAN PATNAIK	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
125	D-WP(C)/10184/2025	HEMANTA KUMAR MOHANTA	2025-03-12	Age of the opposite party no 3 and 4 not furnished in the cause title.
126	D-WP(C)/10185/2025	RANJIT SAMAL	2025-03-12	.Petition not correctly addressed to Honorable Court
127	D-BLAPL/7352/2025	KULDEEP MOHANTY	2025-03-12	Copy of 181 of BNSS wrongly mentioned in index and and Book mark.

128	D-CRLMC/7569/2025	DEVASHIS PANDA	2025-03-12	Provision of law not correctly furnished in file.
129	D-BLAPL/7547/2025	AMBIKA PRASAD MISHRA	2025-03-12	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
130	D-CMP/9995/2025	LAKSHMAN MISHRA	2025-03-12	4-AFFIDAVIT/VERIFICATION NOT PROPER. .Petitioner no .2 and 3 have not sworn affidavit .2 .Age of opp. party no .31 not furnished in c . m .p .
131	D-BLAPL/7561/2025	MANORANJAN PADHY	2025-03-12	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Prayer of the bail application not correctly furnished. Name in capital letter with enrollment number of the filing Adv. not furnished in the bail application.
132	D-CMP/10074/2025	TUSAR KUMAR MISHRA	2025-03-12	The name of O.P No-3 be corrected in the Petition
133	D-MATA/10006/2025	M.A.ALI	2025-03-12	1. Period of Delay 585 days 2.welfare fund of Rs 50/ not paid

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 12-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/30/2023	CMAPL/30/2023	ADV.	OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED OTHERS. NAME OF THE PETNR NOT CORRECTLY FURNISHED